

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 02**  
**(IB)-287(PB)/2024**

**IN THE MATTER OF:**

Puri Construction Private Ltd	...	Applicant/Petitioner
Vs		
Dheer Properties Limited	...	Respondent

**Order under Section 9 of the Insolvency & Bankruptcy Code, 2016.**

**Order delivered on 01.07.2024**

**CORAM:**

**JUSTICE RAMALINGAM SUDHAKAR**  
**HON'BLE PRESIDENT**

**SH. AVINASH K. SRIVASTAVA**  
**HON'BLE MEMBER (TECHNICAL)**

**HYBRID HEARING (PHYSICAL & VC)**

**PRESENT:**

For the Petitioner : Mr. Pravin Bahadur, S.Anjani Kumar, Amit Agarwal,  
Saurabh Kumar, Kanika Gomber, Vishnu Kant for Puri  
Construction - Operational Creditor

For Respondent :  
For the RP :

**ORDER**

Ld. Counsel Mr. Pravin Bahadur for the Operation Creditor appeared through VC and submitted that the affidavit of service has been filed and is available on the record.

None appears on behalf of the Corporate Debtor.

List the matter again **on 23.07.2024.**

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**(RAMALINGAM SUDHAKAR)**  
**PRESIDENT**

-sd-

**(AVINASH K. SRIVASTAVA)**  
**MEMBER (TECHNICAL)**